

**COURT-II**

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 312 of 2013**

**Dated :26<sup>th</sup> August, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member**  
**Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of :**

**Gujarat Energy Transmission  
Corporation Ltd. & Ors.**

**... Appellant(s)**

**Versus**

**Gujarat Electricity Regulatory Commission  
& Ors.**

**... Respondent(s)**

**ORDER**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R-1

**ORDER**

Heard learned counsel for the parties.

Judgment is reserved.

**(Justice Surendra Kumar)**  
**Judicial Member**  
rkt

**(Rakesh Nath)**  
**Technical Member**